

**IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI**  
**COURT-V**

**Item No.-529**

CP (CAA) No- 24/230/232/ND/2020

**IN THE MATTER OF:**

CAMP SMA Pvt Ltd and Shahi Exports Pvt Ltd

....Applicant

**SECTION**

U/s 230-232

**Order delivered on 02.08.2021**

**CORAM:**

**SHRI ABNI RANJAN KUMAR SINHA**  
**HON'BLE MEMBER (JUDICIAL)**

**SHRI K.K. VOHRA,**  
**HON'BLE MEMBER (TECHNICAL)**


**PRESENT:**

For the Applicant :

For the Respondent :

**ORDER**

Re-notified to **12.08.2021**.

  
*For* (Anil Kumar)  
(Court Officer, C-V)